

(2024) 02 P&H CK 0020

High Court Of Punjab And Haryana At Chandigarh

Case No: Criminal Miscellaneous Petition (M) No. 46310 Of 2023 (O&M)

Deepak Singh @
Kanda

APPELLANT

Vs

State Of Punjab

RESPONDENT

Date of Decision: Feb. 6, 2024

Acts Referred:

- Code Of Criminal Procedure, 1973 - Section 319, 439
- Indian Penal Code, 1860 - Section 148, 149, 307, 323, 324, 325, 326

Hon'ble Judges: Pankaj Jain, J

Bench: Single Bench

Advocate: K.S. Brar, Iqbal Singh Mann, Sukhmeet Singh

Final Decision: Allowed

Judgement